

### Promotion of Small Scale Industries

**\*466. SHRI ARUN KUMAR NEHRU:** Will the Minister of INDUSTRY be pleased to state:

(a) whether one of the important segments of the new 20-Point Programme is the promotion of small industries and upgradation of technology of small scale industries; and

(b) if so, in what manner this particular programme is proposed to be implemented during the current Plan period?

**THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI):** (a) Yes, Sir.

(b) Services to small industries are largely coordinated by the Small Industries Development Organization with the assistance of specialised agencies and institutions. The coverage of the Small Industries Development Organization is being increased and extended to cover backward areas by opening a new Institute in Haryana (which was the only State without an Institute), and by opening of 12 Branches in backward areas. Testing facilities for upgrading quality are also being strengthened. 20 Field Testing Stations for specific commodity clusters are being set up. Specific regulatory order for providing quality control of household electrical appliances is being implemented. The services rendered through various Extension Centres all over the country are being re-organised to improve their efficacy in rendering common service facilities. A scheme to assist in setting up of quality control systems is under formulation. Problems regarding credit, raw material, training etc. are being attended to. The government has also under consideration a scheme for national awards for outstanding small scale entrepreneurs.

### Review of All India Services cadres

**\*467. SHRI BALASAHEB VIKHE PATIL:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to review All India Services Cadres; and

(b) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS: (SHRI P. VENKATASUBBAIAH):**

(a) & (b) The Cadre Rules governing the three All India Services, viz., Indian Administrative Service, Indian Police Service and Indian Forest Service provide for review of the strength and composition of each cadre of the Service by the Central Government in consultation with the State Government or the State Governments concerned at the interval of every three years and to make such alterations in the strength and composition of the cadres as it deems fit. The Rules also empower the Central Government to alter the strength and composition of any cadre at any other time.

In pursuance of the above said Rules the proposals for review of the Cadres received from the State Governments are considered by the Central Government in consultation with the State Governments concerned and decisions taken to alter the strength and composition of the cadres are notified in the Official Gazette.

### Production and Sale of Trucks & Tractors

**\*468. SHRI R. PRABHU:** Will the Minister of INDUSTRY be pleased to state:

(a) the production/sales of trucks and tractors, month-wise, since March 1981;

(b) whether there is a downward trend in production/sales in recent months;

(c) whether Government have gone into the reasons leading to the fall in production/sales